

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-517**  
IB-191/ND/2022  
IA/3220/2022

**IN THE MATTER OF:**

Bank of Baroda

**....Applicant**

**Vs.**

Ratna Singh

**.....Respondent**

**SECTION**

U/s 95 IBC

**Order delivered on 19.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Sagar Agnihotri

**ORDER**

Due to paucity of time, the matter is listed on **28.02.2023**.

**S/d-  
(Court Officer)**